

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2346
ANSWERED ON 10/12/2024**

DELAY IN WAGES UNDER MGNREGS

2346. SHRI MATHESWARAN V S:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been provided in Thanjavur District before 01.04.2024 and if so, the details thereof and if not, the reasons therefor;**
- (b) whether the labourers have not received wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last four months in Tamil Nadu despite the festival season, if so, the details thereof, State-wise; and**
- (c) whether funds have been withheld in respect of certain States and if so, the reasons therefor, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): District-wise persondays generated in the State of Tamil Nadu (including Thanjavur district) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), during the financial year 2019-20 to 2024-25 (as on 06.12.2024) are given at Annexure-I.

(b): Payment of wages of Mahatma Gandhi NREGS workers have already been released by the Government of India in respect to the State of Tamil Nadu and there is no pending liability of wages as on 04.12.2024. State/UT-wise details of pending liability of wages as on 04.12.2024 are given at Annexure-II.

In this regard, it is submitted that release of wage payment under Mahatma Gandhi NREGS is a continuous process and as soon as proposal along with prescribed documents are received from the State Governments, the pending liability is cleared immediately.

(c): During the current financial year 2024-25 (as on 05.12.2024), an amount of Rs.76,776.97crore has been released towards wage, material & administrative contingency to States/UTs under Mahatma Gandhi NREGS. This includes an amount of Rs. 7,182.56 crore, released to State of Tamil Nadu. State/UT-wise details of funds released under Mahatma Gandhi NREGS during the current financial year 2024-25(as on 05.12 2024) are given at Annexure-III.

In case of the State of West Bengal, release of funds under Mahatma Gandhi NREGS has been stopped since 09th March 2022 as per provisions under Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance with the directions of the Central Government.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2346 dated 10.12.2024.

District-wise persondays generated in Tamil Nadu State under Mahatma Gandhi NREGS during the financial year 2019-20 to 2024-25 (as on 06.12.2024).

Sl. No.	District of Tamil Nadu	Persondays Generated					
		2024-25	2023-24	2022-23	2021-22	2020-21	2019-20
1	Ariyalur	4996467	7257216	3890624	4558426	4833591	2531624
2	Chengalpattu*	4738535	13706321	13968615	13458296	10734571	-
3	Coimbatore	1756622	2883413	2917727	3755501	4466756	3321401
4	Cuddalore	10243588	18834650	11915336	10601602	11409103	8886045
5	Dharmapuri	4864079	11829889	5593711	5110440	5742075	3415012
6	Dindigul	6075135	16434128	12488978	15922970	15648941	13824586
7	Erode	3254171	7681605	7067166	7142460	7152808	5360103
8	Kallakurichi*	9365078	11628559	9328634	8182014	8746259	-
9	Kanchipuram	3544712	9501420	9049922	9296144	8369355	19621036
10	Kanniyakumari	1188451	2120258	2210148	2252216	2148054	1994175
11	Karur	2582502	7753617	6330004	7468272	8346712	6995361
12	Krishnagiri	6780193	13493324	11337813	12165980	10712932	8166879
13	Madurai	6906584	14428348	10730894	10771282	10644252	7066766
14	Mayiladuthurai*	4229083	8392302	8344399	5594686	-	-
15	Nagapattinam	2468440	6607446	6062668	5275441	11871934	8754316
16	Namakkal	5855384	9603196	7050957	8603288	9758957	6737657
17	Perambalur	2285114	5236306	3504946	3254462	3113541	1870317
18	Pudukkottai	8239167	19242697	14198630	16104027	15288412	9595245
19	Ramanathapuram	6075338	12882612	10068279	11735876	11998506	8146549
20	Ranipet*	5208170	8243007	7392868	5353346	5084620	-
21	Salem	6965805	18019148	12015686	12148613	12351510	8563501
22	Sivagangai	5679047	12361824	11522894	11355617	11217280	7791350
23	Tenkasi*	2475770	6369326	5510413	5875232	6020978	-
24	Thanjavur	8153854	16052476	11060031	11400473	12125529	11728933
25	The Nilgiris	718798	1093720	988267	1468960	1700490	1293964
26	Theni	1350262	2909856	1762435	2720506	2592121	1645685
27	Thoothukkudi	4430633	9107024	7895179	8225683	8468964	6987588
28	Tiruchirappalli	8684124	16839213	18229758	18702490	17582480	13013406
29	Tirunelveli	2362972	5552631	5192564	4490156	5554626	8845795
30	Tirupathur*	2596252	7531429	5760302	4127118	4711273	-
31	Tiruppur	3623632	7255761	7734676	8510971	8514462	7142387
32	Tiruvallur	7786469	16897470	15474947	14993111	12736619	12532186
33	Tiruvannamalai	14886489	31358136	25805190	25178823	25768733	16173969
34	Tiruvarur	2704913	7991576	5584607	6824803	9028203	6107230
35	Vellore	3898178	9114537	7952011	6664232	6413119	13076827
36	Villupuram	12894772	19370515	17458560	23464517	13588987	10152626
37	Virudhunagar	6619728	13116869	11253936	12964512	9499097	7167588
	Total	196488511	408701825	334653775	345722546	333945850	248510107

*Newly created Districts.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 2346 dated 10.12.2024.

States/UTs-wise pending liability for wages under Mahatma Gandhi NREGS during 2024-25 (as on 04.12.2024) (Rs. in lakh)		
Sl. No.	States/UTs	Pending Liability for wage component
1	Assam	2498.79
2	Gujarat	5573.40
3	Madhya Pradesh	13748.50
4	Meghalaya	8097.34
5	Mizoram	1101.86
6	Nagaland	18796.50
7	Tripura	8992.86
8	Puducherry	105.01
	Total	58,914.25

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 2346 dated 10.12.2024.

Central funds released under Mahatma Gandhi NREGA during 2024-25 as on 05.12.2024 (Rs. in crore)		
Sl. No.	States/UTs	Released for Wage, Material & Admin component
1	Andhra Pradesh	7282.41
2	Arunachal Pradesh	443.76
3	Assam	1701.25
4	Bihar	6456.24
5	Chhattisgarh	2996.56
6	Goa	2.99
7	Gujarat	1215.72
8	Haryana	529.83
9	Himachal Pradesh	1140.13
10	Jammu & Kashmir	1015.74
11	Jharkhand	2057.99
12	Karnataka	5009.86
13	Kerala	2838.68
14	Madhya Pradesh	5212.39
15	Maharashtra	3868.31
16	Manipur	359.87
17	Meghalaya	900.69
18	Mizoram	405.39
19	Nagaland	236.20
20	Odisha	3031.49
21	Punjab	1127.22
22	Rajasthan	7073.19
23	Sikkim	86.93
24	Tamil Nadu	7182.56
25	Telangana	3753.68
26	Tripura	928.99
27	Uttar Pradesh	9272.55
28	Uttarakhand	535.41
29	Puducherry	39.96
30	Ladakh	62.86
31	Andaman & Nicobar	3.77
32	Lakshadweep	0.00
33	Dadra & Nagar Haveli & Daman & Diu	4.34
	Total	76,776.97

Note: The released includes pending liability for FY 2023-24 also.
